## NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that the Single Bench presided over by the Hon'ble Shri. Justice Somasekhar Sundaresan has, on account of paucity of time, adjourned the matters on the Daily Board dated 1<sup>st</sup> August 2025 as follows: This is for information of all concerned. These dates will also be updated in the CIS.:

Sr No	Date	Sr No	Date
27 to 28	August 25,2025	66 to 71	September 09,2025
29 to 31	August 26,2025	72 to 77	September 10,2025
38 to 42, 44	September 02,2025	78, 80 to 84	September 11,2025
48 to 53	September 03,2025	85 to 90	September 12,2025
54 to 59	September 04,2025	91 to 95, 98	September 15,2025
60 to 65	September 08,2025	99 to 103	September 16,2025

 $\mathbf{II}$ 

Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 2<sup>nd</sup> day of August 2025

By order,

sd/-

(A. H. Laddhad)

Prothonotary & Sr. Master High Court, Original Side, Bombay. sd/-

(H. M. Bhosale)

Registrar (Judl-I) High Court, Appellate Side, Bombay.